## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO.59/2016 RT CP (CAA) NO.83/Chd/Pb/2017

In the matter of:	
Sections 391 - 394 of the Companies Act, 195	6
AND	
In the matter of:	
A Scheme of Arrangement between:	
Lakshya Forum for Competitions Pvt. Ltd.	Applicant/Transferor Company
AND	
Lakshya Educare Pvt. Limited	Transferee Company
Present: None for applicant-companies. Mr. D.K. Singh, Official Liquidator, Ch	andigarh.
In the interest of justice, the matter is a	djourned for hearing to 30.05.2017. In
case there is again no representation on behalf	of the applicant-companies, necessary
consequences would follow.	(Justice R.P. Nagrath) Member(Judicial)  — Sd —  (Deepa Krishan) Member(Technical)
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